

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2895  
ANSWERED ON:03.09.2007  
RECOVERY OF LOANS  
Kaushal Shri Raghuvir Singh

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the amount recovered from the farmers as interested by the Public Sector Banks and Cooperative banks particularly the Land Development Banks is more than the loan amount;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether data in regard to the principal amount of loan and the interest recovered thereon is maintained;
- (d) if so, the details thereof;
- (e) whether in some States, there is a ban on recovering interest more than the principal loan amount from the farmers; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTI LAL BHURIA)

- (a) to (f): The information is being collected and will be laid on the Table of the House.